

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No. 871/2011

New Delhi, this the 23rd day of July, 2016

**Hon'ble Mr. P.K. Basu, Member (A)  
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Sh. Nand Kishore  
S/o sh. Mohan Lal  
R/o C-16, Delhi Citizen Apartment,  
Sector -13, Rohini Delhi. .... Applicant

(By Advocate : Ms. Jasvinder Kaur)

**Versus**

1. Commissioner of Police  
PHQ, MSO Building  
I.P. Estate, New Delhi .
  
2. Jt. Commissioner of Police  
PHQ, MSO Building,  
IP Estate, New Delhi. .... Respondents

(By Advocate : Mr. Amit Anand)

**ORDER (ORAL)**

**Hon'ble Mr. P.K. Basu, Member (A)**

Heard the learned counsel for the parties.

2. Learned counsel for the respondents states that seniority listed dated 5.6.2006 was quashed by the Tribunal vide order dated 07.07.2007 and later on vide order dated 04.04.2016 in Writ Petition [C] No. 6309/2007 this was upheld by the Hon'ble High Court.

3. In view of the order of the Hon'ble High Court, the seniority list would have to be re-casted by the respondents and at that time seniority of the applicant would also be considered. Based on that revised seniority list, her promotion will be considered in accordance with the law.

4. The OA has, therefore, become infructuous at this stage and it is dismissed. We hope and trust that the respondents would expedite the matter to prepare the seniority list afresh and take a decision regarding subsequent promotion as due. No costs.

**(Dr. Brahm Avtar Agrawal)**  
**Member (J)**

**(P.K. Basu)**  
**Member A)**

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